

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
L. P. A. No. 762 of 2018**

K.D. Liquor and Fertilizer Pvt. Ltd. **Appellant**
Versus
The State of Jharkhand and Anr. **Respondents**

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Mr. Abhishek Kumar, Advocate
For the Respondents : Mr. Rakesh Sahi, Advocate

Oral Order

06 / Dated :07.07.2020

As prayed, four weeks' time is granted to the appellant to
remove the defect(s) as pointed out by the office.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)